



035393


THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 12.04.2019

NOTIFICATION

The Government have declared public holiday on Tuesday, the 23rd April, 2019 for all Government offices and other institutions in the State in connection with the Lok Sabha Elections, 2019. Accordingly, the Honourable the Chief Justice is pleased to order that the High Court shall also remain closed on Tuesday, the 23rd April, 2019.

(By Order)


K. Haripal
Registrar General

To

The Additional Chief Secretary, Home (C) Department, Thiruvananthapuram
(with C/L)

The Law Secretary, Government Secretariat, Thiruvananthapuram (with C/L)

The Accountant General (A&E) Kerala, Thiruvananthapuram (with C/L)

The Advocate-General, Ernakulam

The Director General of Prosecutions & Public Prosecutor, Ernakulam

The Additional Advocates-General, Ernakulam

The Additional Director General of Prosecutions, Ernakulam

The President, Kerala High Court Advocates' Association, Ernakulam

The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam

The State Attorney, Advocate General's Office, Ernakulam.

The Secretary, Kerala High Court Advocates' Association, Ernakulam

The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam

The Secretary, Indian Law Institute, Ernakulam

The Senior Counsel, Government of India (Taxes), Ernakulam

The Assistant Solicitor General of India, Ernakulam

The Chairman, Bar Council, Ernakulam

The President, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam

The President, Kerala High Court Advocates' Clerks' Association, Ernakulam

All District Judges and Chief Judicial Magistrates

All Motor Accidents Claims Tribunals

All Family Court Judges

(p.t.o)

The State Transport Appellate Tribunal, Ernakulam
The Special Judge, NDPS Act cases, Vadakara and Thodupuzha
The Special Judge for SPE/CBI Cases I & II, Ernakulam
The Special Judge (Idamalayar Investigations), Ernakulam
The Enquiry Commissioner and Special Judges, Kozhikode, Thrissur,
Thiruvananthapuram and Kottayam.

The Director of Kerala Judicial Academy, Athani

(The contents of this notification may also be brought to the notice of the
Chairperson, Kerala Judicial Academy, Athani)

The Additional Director of Kerala Judicial Academy, Athani

The Joint Registrars, High Court

The Deputy Registrars, High Court

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Deputy Director and Assistant Director of Kerala Judicial Academy, Athani

The Finance Officer, High Court

The Assistant Registrars and Chief Librarian, High Court

The Secretary, High Court Legal Services Committee, Ernakulam

The Court Officer to the Chief Justice, High Court

The Additional Public Relations Officer, High Court

The P.A. & Addl. P.A. to the Chief Justice, High Court

The Private Secretaries to the Hon'ble Judges, High Court

The Security Officer, High Court

The Assistant Engineer, High Court

The Superintendent (Vehicles), High Court.

The Confidential Assistants to the Registrars and

Additional Registrar (General Administration), High Court

✓ The IT Section, High Court (for uploading in the High Court website)

All Sections, High Court

The 'D' Section, High Court

The Civil Sergeants, High Court

The Admn. Records Section, High Court

The Notice Board, High Court

The File/Stock File.

Copy submitted to:- The Honourable Judges